

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **06.02.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
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**IN THE MATTER OF** : Chowel India Pvt. Ltd.

**MAIN PETITION NUMBER** : IBA/1121/2019

**(IA/MA) APPLICATION NUMBERS**

IA(IBC)/274(CHE)2024  
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**ORDER**

Shri. A.G. Satyanarayana, Ld. Counsel for the Applicant/Liquidator.

This application filed to take on record the 9<sup>th</sup> Progress report for the period ended 31.12.2023.

Report is taken on record subject to all just exceptions.

IA is **disposed of**.

Sd/-

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN  
MEMBER (JUDICIAL)**

vs